

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-215
IB-878/ND/2020

IN THE MATTER OF:

Essjay Ericsson Pvt Ltd

Vs.

Frontline (NCR) Business Solutions Pvt Ltd

....Applicant

.....Respondent

SECTION

U/s 9 IBC code 2016

Order delivered on 18.12.2020

CORAM:

SHRI PATIBANDLA SATYANARAYANA PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Partho Bhattacharya Advocate for Applicant

For the Respondent

: Rajeev Narayan Adv. with Sh. Tathagat AR of Respondent Company

ORDER

Heard the submissions by the counsel for the operational creditor as well as submissions made by the counsel for the corporate debtor. Let this matter be posted for arguments on 08.01.2021.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(PATIBANDLA SATYANARAYANA PRASAD)
MEMBER (J)